

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:235
ANSWERED ON:05.08.2003
PROJECT PENDING UNDER SGSY
RAJO SINGH;RATTAN LAL KATARIA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the projects/proposals received from the State Governments regarding water conservation/poverty alleviation and extension of special projects under SGSY during each of the last three years, State-wise and project-wise;
- (b) the details of projects sanctioned and financial assistance provided, project-wise and State-wise;
- (c) the time by which the remaining projects are likely to be cleared;
- (d) whether the Government are aware that a number of special projects are lying incomplete under the Yojana in some States;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the steps proposed to be taken by the Government against the agencies/officials responsible therefor?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI KASHIRAM RANA)

(a) to (f): A statement is laid on the table of the house.

Statement referred to in reply to the Lok Sabha Starred Question No. 235 admitted for reply on 5.08.2003.

The project Screening/Approval Committee considered 188 Special Projects received from the State Governments during the last three years and approved 94 projects under all sectors including water conservation and poverty alleviation. State-wise details of the Special Projects approved during the last three years i.e. 2000-2001, 2001-2002 and 2002-2003 is enclosed at Annexure.

2. At present 65 project proposals received from the State Governments are pending in the Ministry and likely to be cleared within three months.

3. Some instances of time-overrun in the implementation of the special Projects have been reported from the States of Gujarat, Rajasthan, Uttar Pradesh, Uttranchal, Orissa etc. due to the reasons such as natural calamities, non-availability of land etc.

4. The progress of the sanctioned projects is reviewed in the Ministry from time to time. States are advised to take suitable corrective actions. The progress of ongoing projects is reviewed by Area Officers of the Ministry during their visits to the States.